

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 81(ND)2016**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. MAHARAJ KRISHAN HANJURA**  
**HON'BLE MEMBER (J)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016**

**NAME OF THE COMPANY: M/s. Ms. Parul Kapoor & ors. V/s. M/s. S.M Brass House Ltd. &  
ors.**

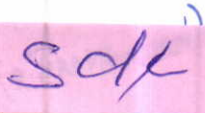
**SECTION OF THE COMPANIES ACT: 397/398**

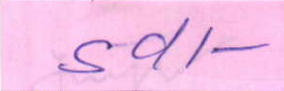
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
1.	SIDDHARTH GAUTAM,	ADVOCATE,	PETITIONERS	S. Gautam
2.	GM A212	Adv.	Res 1 to 3	G. H. Singh

**ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given 2 weeks' time as last chance to file the rejoinder.

List on 16.11.2016.

  
(R. Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)